

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-07-2024 AT 10:30 AM**

**Company Petition IB/100/2021
AND
IA(IBC) 766/2024 in Company Petition IB/100/2021
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Vysyaraju Kalpana & Varam Bio Energy Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 766/2024

Learned Counsel Ms Sarvani Desi Raju, for applicant present physically.

Learned Counsel Mr K Puranachandra Rao, for respondent present through Video Conference.

Objections by personal guarantor has been filed. For hearing, matter adjourned to 12.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)